

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:893
ANSWERED ON:09.03.2005
IAS/IPS QUITTING SERVICES
Maheshwari Smt. Kiran

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a rise in quitting of services by the IAS/IPS Officers during the last few years;
- (b) if so, the reasons therefor;
- (c) whether this has affected the administrative system of the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): As per information available with the Central Government, 79 IAS/IPS officers have taken voluntary retirement or resigned from the service during the last three years. This number does not include voluntary retirement of IAS/IPS officers who retired from the service after giving 3 months' notice to the State Government concerned under Rule 16(2) of the All India Services (Death Cum Retirement Benefits) Rules, 1958.

(b): Generally, officers take voluntary retirement or resign from the service to take up appointments on other statutory posts under the Government or sometimes for personal reasons.

(c) & (d): No, Sir.